

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.(IB)167(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.08.2018

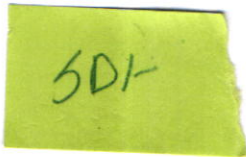
NAME OF THE PARTIES: K. P. Mondal & Sons Ltd
Vs
Fourcess Engineering India Ltd

Section 8 of the Insolvency and Bankruptcy Code, 2016.

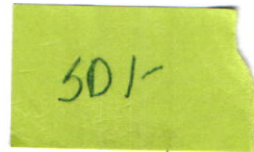
ORDER

17. **T.C.P.(IB)-167 (MB)/2017**

At request of the Petitioner Counsel, list this matter on 27.8.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)